MINISTRY OF HOME AFFAIRS
NOTIFICATION

New Delhi, the 4th March, 2014

S.O. 655(E).—In exercise of the powers conferred by clause (a) of section 2 of the Andhra Pradesh Reorganisation Act, 2014 (6 of 2014), the Central Government hereby appoints the 2nd day of June, 2014, as the appointed day for the purposes of the said Act.

[F. No. 12012/1/2014-SR]
S. SURESH KUMAR, Jt. Secy.